

ITEM NO.40

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 1076/2017

DWAIPAYAN BHOWMICK

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

WITH

W.P. (C) No. 1071/2017 (PIL-W)

Date : 13-11-2017 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s)

WP(C) 1076/2017

Mr. Kapil Joshi, Adv.
Mr. Pulkit Agarwal, Adv.
Mr. Ishit Sahariya, Adv.
Mr. Palav Agarwal, Adv.
Mr. Vishal Vardhan, Adv.
Mr. Amit Karkhanis, Adv.
Mr. Pashupathi Nath Razdan, AOR

WP(C) 1071/2017

Petitioners-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar